

Name of the Corporate Debtor: Kotakurja Private Limited; Date of Commencement of CIRP: 24-12-2019; List of Creditors as on: 24-12-2019

[\(Please click here for previous Lists of Creditors\)](#)

(Filing under clause (ca) of sub-regulation (2) of regulation 13 the IBBI (Insolvency Resolution Process for Corporate Persons) Regulations, 2016

Sl. No.	Category of Creditor	Summary of Claims Received		Summary of Claims Admitted			Amount of Contingent Claims	Amount of Claim Not Admitted	Amount of Claims under Verification	Details in Annexure (Only PDF)
		No. of Claims	Amount	No. of Claims	Amount	% Share in Total Amount of Claims Admitted				
1	Secured financial creditors belonging to any class of creditors							0		NA
2	Unsecured financial creditors belonging to any class of creditors							0		NA
3	Secured financial creditors (other than financial creditors belonging to any class of creditors)	2	276725585.54	2	276725585.54	62.06		0		Annexure 3
4	Unsecured financial creditors (other than financial creditors belonging to any class of creditors)	1	36011089	1	35434519	7.95		0		Annexure 4
5	Operational creditors (Workmen)	42	22375000	42	1234026.01233333	0.28		0		Annexure 5
6	Operational creditors (Employees)	52	6368586	52	5346886	1.20		0		Annexure 6
7	Operational creditors (Government Dues)	6	120692997	6	118146099	26.50		0	2265965	Annexure 7
8	Operational creditors (other than Workmen and Employees and Government Dues)	21	22857427.94	21	9030467	2.03		0	497866	Annexure 8
9	Other creditors, if any, (other than financial creditors and operational creditors)							0		NA
Total		124	485030685.48	124	445917582.55233335	100.00		36349271.9276667	2763831	